



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE

AT PUNE

ORIGINAL APPLICATION NO.33 OF 2020

TANAJI BALASAHEB GAMBHIRE

APPLICANT

V/s

UNION OF INDIA
AND OTHERS

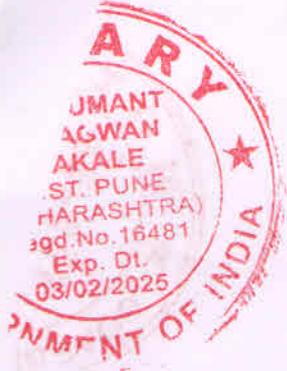
RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT No.13 TO BRING ON RECORD
SUBSEQUENT DEVELOPMENTS.

MAY IT PLEASE THE HON'BLE TRIBUNAL

I, Sandeep Narayandas Jani, Age 56 years, Occu.: Business, having office at 1140, Raviwar Peth, Pune, Director of the Respondent No.13 herein above, do hereby state on solemn affirmation as under: -

1. I say that, I am a Director of Respondent No.13 Project Proponent hence I am aware of the facts and circumstances of the present case, and I have been duly authorised hence, I am able to depose the same on oath.
2. I say that, the Applicant has filed the captioned Original Application, alleging certain violations on the part of the

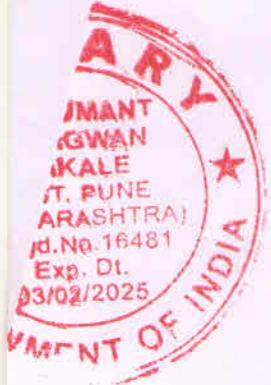


Respondent No.13 in respect of *inter alia* the construction of the project known as Prayeja City-I, situated at Survey Nos.71/5 (P), 71/6A/1 to 71/6A/13, 71/6B/1 to 71/6B/6, 71/7B, 71/9A/1, 71/3/1 to 71/3/6, Vadgaon Budruk, Taluka Haveli, District Pune.

3. I say that, the Respondent No.13 by a Notification dated 7th July 2021 has devised procedure for dealing with violation cases under the EIA Notification, 2006.
4. I say that, in lieu of the said notification, the Respondent No.13 has applied for Post-Facto Environmental Clearance with Respondent No.4 (SEIAA), and the proposal has been submitted on 16th November 2022. Copy of the acknowledgment as received by the Respondent No.4 on 16.11.2022 is annexed herewith and marked as ANNEXURE 'R-1'.
5. I say that, the said proposal is pending for consideration with the Respondent No.4. I say that in view of the said development, the captioned Original Application has been rendered infructuous and the same needs to be dismissed.

6. I say that whatever stated in the present Affidavit is true and correct to the best of my knowledge, information and belief and the legal advice, which I believe to be true.

Solemnly affirmed at Pune, on this 21st day of January, 2023.



Sandeep
DEPONENT



BEFORE ME

[Signature]

HANUMANT BHAGWAN TAKALE NOTED AND REGISTERED
NOTARY GOVT. OF INDIA AT SR. NO. 021/2022
DIST. PUNE (MAHARASHTRA) DATE 3 JAN 2023
Regd No. 16481, Exp. Dt. 3/2/2025



----- Forwarded message -----

From: "monitoring-ec@nic.in" <monitoring-ec@nic.in>

To: "sn.jani@yahoo.in" <sn.jani@yahoo.in>

Sent: Wednesday, 16 November, 2022 at 03:43:32 pm
IST

Subject: Confirmation for Proposal submission.

Successful submission of application

Your application on PARIVESH Portal for Form-1 (Part-A): Information for Scoping (for Category – A/B1) / Appraisal for Category – B2 (including Building & Construction projects under 8 (a)) has been successfully submitted on 16-11-2022.

MoEFCC.